



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/268 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 8th January, 2020.

Sub: **Vehicle permission.**

Ref:- Your Letter No. DJN/96, dtd. 06.01.2020

Madam,

With reference to the above, I am directed to inform you that your prayer to take your official vehicle, at your own cost, to Silchar, has been granted/rejected.

Yours faithfully,

Self-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/269 /A, dated 8.1.20
Copy to:-

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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